GOVERNMENT OF INDIA
MINISTRY OF MINES
LOK SABHA
UNSTARRED QUESTION No. 2103
ANSWERED ON 12.03.2025

STRENGTHENING OF MSS

2103. SHRI AZAD KIRTI JHA:

Will the Minister of MINES be pleased to state:

(a) the total number of cases flagged by the Mining Surveillance System (MSS) during each of the last five years, State-wise;

(b) the total number of cases out of these verified as illegal mining sites, State-wise;

(c) the number of verified cases of illegal mining against which action has been taken, State-wise and Year-wise;

(d) the details of States and Union Territories that have not yet implemented the District Mineral Foundation (DMF) and the reasons for their non-implementation; and

(e) the details of steps being taken to strengthen the MSS and ensure compliance with DMF provisions to enhance mining oversight and welfare in mining-affected communities?

ANSWER

THE MINISTER OF COAL AND MINES
(SHRI G. KISHAN REDDY)

(a) to (c): State-wise year-wise MSS triggers generated, field verification by the concerned State Governments and unauthorized mining cases identified are given in **Annexure-I.**

(d) Section 9B introduced through the MMDR Amendment Act, 2015, prescribes that the State Government shall, by notification, establish a trust, as a non-profit body, to be called the District Mineral Foundation in any district affected by mining related operations. As per information provided by the State Governments, District Mineral Foundations (DMFs) have been constituted in 23 out of 36 states and Union territories in the country. Rest of 13 states and Union territories with no significant mining activity have not established DMFs. These includes the States of Arunachal Pradesh, Manipur, Mizoram, Nagaland, Sikkim, Tripura and Union Territories of Andaman and Nicobar Islands, Chandigarh, Ladakh, Dadra & Nagar Haveli and Daman & Diu, Delhi, Lakshadweep, and Puducherry.

(e) the details of steps being taken to strengthen the MSS:-

1. Existing Data layers are updated from time to time.

2. Triggers which were earlier generated once a year are being generated twice a year from the year 2021-22.
3. Technological upgradation of MSS has been commenced including strengthening the database of the system.

Ministry of Mines has issued the revised PMKKKY guidelines in January 2024 that include provisions to ensure compliance with DMF provisions and welfare in mining-affected communities. These includes establishment of a three-level grievance redressal mechanism at District administration, State Government and Central Government level, mandatory audit of DMF accounts by Comptroller and Auditor General (CAG), a State Level Monitoring Committee (SLMC) to monitor performance of DMFs and compliance of transparency norms, audit and annual report of DMFs. Further, these guidelines introduced a compliance mechanism with provision for suspension of sanction of works or execution works; and/or suspension of release of funds, in case of non-compliance by DMFs.

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State wise details of triggers generated and action taken thereon

Phase-I -2016-17 (Major)

State	Total Trigger	Verification	Pending	(%) Completion	Unauthorised Mining Cases
ANDHRA PRADESH	29	29	0	100%	4
CHHATTISGARH	6	6	0	100%	1
GOA	42	42	0	100%	12
GUJARAT	32	32	0	100%	12
HIMACHAL PRADESH	11	11	0	100%	0
JHARKHAND	1	1	0	100%	0
KARNATAKA	35	35	0	100%	1
MADHYA PRADESH	46	46	0	100%	5
MAHARASHTRA	8	7	1	87%	1
MEGHALAYA	8	1	7	12%	0
ODISHA	20	20	0	100%	0
RAJASTHAN	23	22	1	95%	1
TAMIL NADU	29	29	0	100%	10
TELANGANA	6	6	0	100%	0
Total	**296**	**287**	**9**	**96.96%**	**47**

Phase-II-2018-19 (Major)

State	Total Trigger	Verification	Pending	(%) Completion	Unauthorised Mining Cases
ANDHRA PRADESH	8	8	0	100%	1
CHHATTISGARH	4	3	1	75%	
GUJARAT	7	7	0	100%	2
HIMACHAL PRADESH	2		2		
JAMMU & KASHMIR	2	2	0	100%	
JHARKHAND	1		1		
KARNATAKA	4	4	0	100%	
MADHYA PRADESH	4	4	0	100%	
MAHARASHTRA	3	3	0	100%	1
ODISHA	2	2	0	100%	
RAJASTHAN	8	8	0	100%	
TAMIL NADU	7	4	3	57%	1
Total	**52**	**45**	**7**	**86.54%**	**5**

Phase-II-2018-19 (Minor)

State	Total Trigger	Verification	Pending	(%) Completion	Unauthorised Mining Cases
ANDHRA PRADESH	8	8	0	100%	
CHHATTISGARH	4		4		
GOA	3	3	0	100%	
GUJARAT	27	27	0	100%	4
HARYANA	4	2	2	50%	
JHARKHAND	11	4	7	36%	
KARNATAKA	12	12	0	100%	
KERALA	5	3	2	60%	3
MAHARASHTRA	2		2		
RAJASTHAN	37	35	2	94%	1
TAMIL NADU	10	7	3	70%	1
TELANGANA	3	3	0	100%	
Uttar Pradesh	4		4		
Total	**130**	104	26	80.00%	9

Phase-III-2021-22 (Major)

State	Total Trigger	Verification	Pending	(%) Completion	Unauthorised Mining Cases
ANDHRA PRADESH	28	23	5	82%	4
CHHATTISGARH	23	0	23	0%	
GOA	3	3	0	100%	1
GUJARAT	34	32	2	94%	4
JAMMU & KASHMIR	4	0	4	0%	
JHARKHAND	5	0	5	0%	
Karnataka	4	4	0	100%	
MADHYA PRADESH	27	16	11	59%	1
MAHARASHTRA	3	3	0	100%	1
MEGHALAYA	10	0	10	0%	
ODISHA	7	3	4	42%	
RAJASTHAN	14	9	5	64%	1
TAMIL NADU	13	4	9	30%	
TELANGANA	1	1	0	100%	
UTTAR PRADESH	1	0	1	0%	
Total	177	98	79	55.37%	12

Phase-IV-2022-23 (Major)

State	Total Trigger	Verification	Pending	(%) Completion	Unauthorised Mining Cases
Andhra Pradesh	9	2	7	22%	
Bihar	1	0	1	0%	
Chhattisgarh	8	0	8	0%	
Goa	15	9	6	60%	6
Gujarat	15	4	11	26%	1
Jharkhand	17	0	17	0%	
Karnataka	13	6	7	46%	
Madhya Pradesh	16	16	0	100%	
Maharashtra	12	2	10	16%	
Meghalaya	4	0	4	0%	
Odisha	4	1	3	25%	
Rajasthan	11	0	11	0%	
Tamil Nadu	13	0	13	0%	
Total	138	40	98	28.99%	7

Phase-V-2023-24

(Major)

State	Total Trigger	Total Inspection	Pending	(%) Completion	Unauthorized Mining Cases
Andhra Pradesh	8	6	2	75%	
Assam	2	0	2	0%	
Bihar	1	0	1	0%	
Chhattisgarh	30	0	30	0%	
Goa	10	0	10	0%	
Uttar Pradesh	2	0	2	0%	
Gujarat	14	0	14	0%	
Himachal Pradesh	3	0	3	0%	
Jammu and Kashmir	7	7	0	100%	
Jharkhand	7	0	7	0%	
Karnataka	5	0	5	0%	
Madhya Pradesh	23	0	23	0%	
Maharashtra	7	0	7	0%	
Meghalaya	22	0	22	0%	
Odisha	2	0	2	0%	
Rajasthan	2	0	2	0%	
Tamil Nadu	7	0	7	0%	
Telangana	5	4	1	80%	
Grand Total	157	17	140		

List of Triggers Generated During Phase-VI (Part I) (Major) of Year 2024-25 (Recently generated triggers):

Sr. No	State	Total Triggers
1	Andhra Pradesh	8
2	Chhattisgarh	6
3	Goa	1
4	Gujarat	6
5	Himachal Pradesh	5
6	Jammu & Kashmir	2
7	Jharkhand	3
8	Karnataka	3
9	Madhya Pradesh	8
10	Maharashtra	2
11	Meghalaya	5
12	Odisha	1
13	Rajasthan	5
14	Tamil Nadu	6
15	Telangana	1
16	Uttar Pradesh	1
	Total	**63**